

(c) if so, the details of the changes likely to be made in this regard; and

(d) what is the extent to which the proposed changes would help in controlling pollution and conservation of forests in the country.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA-MANI ROURAY): (a) and (b) No, Sir. However, revision and strengthening of laws in the light of changing situation and experience is a continuing process.

(c) and (d) Details of changes and their objectives when finalised are embodied in the form of legislative proposals for consideration of the Parliament.

Abolition of special dispensation quota in KVS

65. SHRI ISH DUTT YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the provision for admission in Kendriya Vidyalayas through Special dispensation has recently been abolished;

(b) if so, whether it was done on the pleadings of Teachers' Association;

(c) if so, the details thereof;

(d) whether the provision is being reviewed in some modified form; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e) The provision for admissions in Kendriya Vidyalayas through special dispensation has not been made use of during the current academic year so far. However, this provision would be used in a limited number of deserving cases.

Keeping Himalayan Mountain clean Environmentally

66. CHOWDHRY HARI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether it is a fact that Government have chalked out a programme to keep Himalaya Mountain environmentally clean; and

(b) if so, what are the details thereof and how much money has been allocated for the above programme in 1990-91?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA-MANI ROURAY): (a) and (b) There is no specific scheme for keeping Himalayan Mountain environmentally clean. However, under the Hill Area Development Programme, special assistance is provided for preservation of the ecological balance under which schemes such as afforestation, soil and moisture conservation and introduction of technologies based on non-conventional energy sources are taken up. An allocation of Rs. 115 crores has been made for the year 1990-91 for the Himalayan States Besides, other related schemes which are oriented towards keeping Himalayan Mountain clean include setting up of Biosphere Reserves, Research and Development Schemes, Establishment of the G.B. Pant Himalaya Paryavaran Evam Vikas Sansthan and Greening of Himalayas.

Setting up of new University in Orissa

67. SHRI BASUDEB MOHAPATRA: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been forwarded by the Orissa Government to the University Grants Commission for opening one new University in the State, especially in a Tribal District;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to information furnished by University Grants Commission, no such proposal has been received by the Commission from the Government of Orissa.

(b) and (c) Do not arise.

Relaxation of "No construction zone limit" for beach resorts

68. SHRI BASUDEB MOHAPATRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) whether it is a fact that Government have agreed to relax the 'No construction zone limit' for Beach Resorts from 500 Metres to 200 Metres from the high tide line; and

(b) if so, what are the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) Construction of beach resorts within 500 metres but beyond 200 metres from the high tide line was earlier allowed only in case of four areas namely, Puri-Konark, Goa, Madras-Mahabalipuram and Trivandrum. It was felt that similar dispensation should be given to other areas subject to compliance with the environmental guidelines laid down for this purpose.

Development of Forces in the East coast of Tamil Nadu

69. SHRI S. K. T. RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) what effective steps have been taken to deploy heavy forces in the vulnerable east coast of Tamil Nadu, from Vedaranyam to Rameshwaram to contain the insurgency of terrorists from neighbouring country; and

(b) whether Government propose to station for ever a Military unit of all the wings of the defence forces to have constant vigil in the coastal area of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) The State Government have taken steps to effectively contain the possibility of terrorist and other unlawful activities in Tamil Nadu arising out of the situation prevailing in Srilanka. These include the deployment of special police contingents and mobile parties and setting up of check posts. Besides the above, a contingent of CRPF has been deployed in Tamil Nadu and surveillance/patrolling by the Navy and Coast Guard in the Palk Strait have been intensified.

Indian Artificial Satellites Orbiting the Earth

70. SHRI S. K. T. RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) what is the number of Artificial Satellites of India orbiting the Earth at present;

(b) what useful information the country is getting from these Satellites; and

(c) what is the impact of this information received from the Satellites, on our programmes for improvement of socio-economic conditions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) there are eight artificial satellites of India orbiting the earth at present. Out of these, three satellites, namely, Indian Remote Sensing Satellite (IRS-1A), INSAT-1B and INSAT-1D are operational now. Of the remaining Arvabhata, Bhaskara-II and APPLE have completed their mission objectives while the mission of INSAT-1A and INSAT-1C has been closed.